

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3887
TO BE ANSWERED ON 17.03.2020**

WELFARE SCHEMES FOR SCs AND OBCs

3887. SHRI POTHUGANTI RAMULU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes being implemented by the Government for the welfare of Scheduled Castes (SCs) and Other Backward Classes (OBCs) along with the details of beneficiaries during the last three years and the current year, State/UT-wise;
- (b) the amount of funds allocated and utilized for each of these schemes during the said period with special reference to Telangana;
- (c) whether the Government is considering to implement more welfare schemes for these sections of the society; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) and (b): The Government runs several schemes for the welfare of Scheduled Castes(SCs) and Other Backward Classes (OBCs). The details of these schemes are attached at **Annexure-1**.

Central Assistance is released to States/UTs under the Centrally sponsored Schemes. The details of beneficiaries and amount of funds released during the last three years and the current year, State/UT-wise is at **Annexure-2**.

Central Assistance released to the States/UTs under these schemes is usually fully utilized by them. In case any amount remains unspent at the end of an year, the same is adjusted during the subsequent release of funds.

Under the Central Sector Schemes, funds are released to beneficiaries directly from this department. State-wise data of beneficiaries and funds are, thus, not maintained for such schemes. The total number of beneficiaries covered and expenditure incurred during the last three years and current year under these schemes is attached at **Annexure-3**.

(c) and (d): At present there is no such proposal

**Statement referred to part (a) and (b) of the reply to the Lok Sabha Unstarred Question No. 3887
for 17.03.2020**

A. CENTRALLY SPONSORED SCHEMES FOR WELFARE OF SCHEDULED CASTES

1. PRE –MATRIC SCHOLARSHIP FOR SC STUDENTS STUDYING IN CLASSES IX & X:

The objectives of the scheme are to support parents of SC children for education of their wards studying in classes IX and X to reduce the incidence of drop – out. Parent/Guardian's income should not exceed Rs. 2.5 lakh per annum.

2. POST MATRIC SCHOLARSHIP FOR SCHEDULED CASTE STUDENTS:

The objective of the Scheme is to provide financial assistance to scheduled caste students studying at post matriculation or post–secondary stage to enable them to complete their education. Parent/Guardian's income should not exceed Rs. 2.5 lakh per annum.

3. SPECIAL CENTRAL ASSISTANCE (SCA) TO SCHEDULED CASTES SUB- PLAN (SCSP):

Special Central Assistance (SCA) to Scheduled Castes Sub plan (SCSP) Scheme started in 1980, under which 100 per cent grant is given to the States/UTs, as an additive to their Scheduled Castes Sub Plan (SCSP). The main objective is to give a thrust to family oriented schemes of economic development of SCs below the poverty line.

4. BABU JAGJIVAN RAM CHHATRAWAS YOJNA FOR GIRLS AND BOYS (BJRCY):

The objective of the Scheme is to provide residential accommodation facilities to SC Boys and Girls studying in middle schools, higher secondary schools, colleges and universities.

5. PARADHAN MANTRI ADARSH GRAM YOJANA (PMAGY):

The Centrally Sponsored Scheme of 'Pradhan Mantri Adarsh Gram Yojana' (PMAGY) is being implemented for integrated development of village having morethan 50% of Scheduled Castes (SC) Population through effective and targeted implementation of existing schemes of Central and State Governments in a convergent manner.

6. SCHEME FOR IMPLEMENTATION OF PROTECTION OF CIVIL RIGHTS AND PREVENTION OF ATROCITIES (PCR/POA) ACTS

Under this Scheme, Central Assistance is released to the concerned State Governments/UTs for effective implementation of the two Acts viz Protection of Civil Rights Act, 1955 and Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act,1989.

7. PRE-MATRIC SCHOLARSHIP TO THE CHILDREN OF THOSE ENGAGED IN OCCUPATION INVOLVING CLEANING AND PRONE TO HEALTH HAZARD

The objective of providing financial assistance to children of those whose parents/guardians belong to one of the following categories, to pursue Pre-matric education:-

- (a) Persons who are Manual Scavengers as defined under section 2(I) (g) of Manual Scavengers Act 2013;
- (b) Tanners & Flayers;
- (c) Waste pickers and
- (d) Persons engaged in hazardous cleaning as defined in section 2 (I) (d) of Manual Scavengers Act 2013.

B. CENTALLY SPONSORED SCHEMES FOR WELFARE OF OTHER BACKWARD CLASSES

8. PRE MATRIC SCHOLARSHIP TO THE OBCS

The aim of this Scheme is to motivate children of OBCs studying at Pre Matric stage. Scholarship are awarded to students belonging to OBCs whose parents/guardian's income from all sources does not exceed Rs. 2,50 lakh per annum.

9. POST MATRIC SCHOLARSHIP FOR OBC STUDENTS:

The Scheme is intended to promote higher education by providing financial support to OBC students studying at Post Matric/Post- Secondary levels leading to their earning Ph.D degree. The Scheme is a "Funds Limited" Scheme. At present, the parental income ceiling for eligibility under the scheme is Rs. 1.50 lakh per annum.

10. CONSTRUCTION OF HOSTELS FOR OBC BOYS AND GIRLS:

The Scheme of Construction of Hostels for OBC Boys and Girls has been revised w.e.f 2017 -18. The Scheme aims at providing hostel facilities to Students belonging to socially and educationally backward classes, especially from rural areas to enable them to pursue secondary and higher education.

C. CENTRAL SECTOR SCHEMES FOR WELFARE OF SCHEDULED CASTES

1. TOP CLASS EDUCATION FOR SC STUDENTS.

The Objective of the scheme is to promote quality education amongst SC Students, by providing financial support for pursuing studies beyond 12th class.

2. FREE COACHING SCHEME FOR SC AND OBC STUDENTS

The objective of the scheme is to provide coaching of good quality for economically disadvantaged SC and OBC candidates to enable them to appear in competitive examinations and succeed in obtaining appropriate job in public/private sector.

3. NATIONAL FELLOWSHIP SCHEME FOR SC STUDENTS

The objective of the scheme is to provide fellowship in the form financial assistance to students belonging to Scheduled Caste category to pursue higher studies leading to M. Phil, Ph.D in Science, Humanities, Social Science and Engineering and Technology, in Indian Universities/Institutions/Colleges recognized by University Grants Commission (UGC).

4. NATIONAL OVERSEAS SCHOLARSHIP FOR SC STUDENTS

National overseas Scholarship is meant to provide assistance to selected Scheduled Caste, Denotified, Nomadic, Semi-nomadic Tribes, Landless Agricultural Laborers and Traditional Artisan's students for pursuing higher studies of Master's level courses and Ph.D programmes abroad.

5. ASSISTANCE TO STATE SCHEDULED CASTES DEVELOPMENT CORPORATIONS (SCDSs)

The objective of the scheme is to provide financial assistance to States SC Development Corporations in form of margin money on low rate of interest and subsidy in order to reduce the repayment liability.

6. VENTURE CAPITAL FUND FOR SCHEDULED CASTES (VCF-SC)

It is a social sector Initiative implemented nationally in order to promote entrepreneurship among the Scheduled Castes population in India.

7. CREDIT ENHANCEMENT GUARANTEE SCHEME FOR SCHEDULED CASTES

The objective of the Scheme is to promote entrepreneurship amongst the Scheduled Castes, by providing Credit Enhancement Guarantee to Banks and Financial Institutions who shall be providing financial assistance to different entrepreneurs.

8. GRANTS-IN-AID FOR VOLUNTARY ORGANIZATIONS (VOs)

The objective of the scheme is to enhance the reach of development interventions of the Government and fill the gap in service deficient SC dominant areas in the education sector through the efforts of VOs and other organizations and to provide them environment for socio-economic upliftment.

9. NATIONAL SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION (NSFDC)

NSFDC is a fully owned GOI undertaking under this Ministry incorporated during 1989 as a 'not-for-profit' company under Section 25 of the Companies Act 1956 with the objectives of financing, facilitating and mobilizing funds for the socio-economic development of persons belonging to SCs having annual family income up to Rs 3.0 lakhs both in rural and urban areas.

D. CENTRAL SECTOR SCHEMES FOR WELFARE OF OTHER BACKWARD CLASSES

10. NATIONAL FELLOWSHIP FOR OBC STUDENTS

The scheme aims at providing financial assistance to the OBC students in obtaining quality higher education leading to degrees such as M.Phil and Ph.D in universities, research institutions and scientific institutions.

11. DR. AMBEDKAR SCHEME OF INTEREST SUBSIDY ON EDUCATIONAL LOANS FOR OVERSEAS STUDIES FOR THE STUDENTS BELONGS TO OTHER BACKWARD CLASSES (OBCs) and ECONOMICALLY BACKWARD CLASSES (EBCs)

The objective of the scheme is to award interest subsidy to meritorious OBC and EBC students so as to provide them better opportunities for higher education abroad and enhance their employability.

12. ASSISTANCE FOR SKILL DEVELOPMENT OF OBCS/DNTS/EBCS

The aim of the scheme is to involve the voluntary sector and National Backward Classes Finance and Development Corporation (NBCFDC) to improve educational and socio-economic conditions of the target group i.e. OBCs/DNTs/EBCs, with a view to upgrade their skill to enable them to start income generating activities on their own or get gainfully employed in some sector or the other.

Annexure-2

**Statement referred to in part (a) and (b) of the reply to the Lok Sabha Unstarred Question
No. 3887 for 17.03.2020**

**1. Centrally Sponsored Scheme for Pre-Matric Scholarship to the SC Students studying in
classes IX & X: (as on 12/03/2020)**

S. No	State/ UT	2016-17		2017-18		2018-19		2019-20	
		CA Released (Rs. in lakh)	No. of Beneficiaries	CA released (Rs. in lakh)	No of Beneficiaries	CA released (Rs. in lakh)	No of Beneficiaries	CA released (Rs. in lakh)	No. of Beneficiaries
1	Andhra Pradesh	1798.74	139710	0	0	0	NR	0	*
2	Assam	0	0	0	0	0	NR	0	
3	Bihar	0	0	0	491564	0	480497	3772	
4	Chandigarh	46.75	2078	18.98	2569	0	2268	27	
5	Chhattisgarh	2496.29	119014	0	0	0	84747	698	
6	D&N Haveli	0	0	0	0	0	NR	0	
7	Daman & Diu	0	0	2.68	119	0	NR	0	
8	Delhi	0	104	2.36	204	0	39	268	
9	Goa	0	0	0	0	0	NR	0	
10	Gujarat	2100.12	90949	0	0	0	73716	1039	
11	Haryana	0	0	1500	147104	0	NR	368	
12	Himachal Pradesh	363.8	16146	143.01	27079	0	NR	0	
13	Jammu & Kashmir	129.83	5770	0	0	0	1093	70	
14	Jharkhand	0	0	0	41305	1634	45992	676	
15	Karnataka	5819.59	221674	0	0	0	222775	2476	
16	Kerala	1654.25	84210	0	75728	0	NR	19	
17	Madhya Pradesh	13352.88	347356	0	0	0	NR	406	
18	Maharashtra	0	0	0	0	0	NR	0	
19	Manipur	0	0	38.92	1367	0	1149	0	
20	Meghalaya	0	0	0	0	0	NR	0	
21	Odisha	3140.88	139595	1849.79	217746	996	183072	1726	
22	Puducherry	0	0	196.53	8735	0	NR	0	
23	Punjab	2821.02	125161	1843	205791	0	228633	2031	
24	Rajasthan	2101.16	19942	0	0	3075	233651	2802	
25	Sikkim	0	0	5.74	230	0	127	4	
26	Tamil Nadu	7382.39	350251	0	284495	0	256720	0	
27	Telangana	0	0	0	41088	0	NR	0	
28	Tripura	205.48	9133	55.34	14385	259	15823	161	
29	Uttar Pradesh	0	0	0	0	2706	531589	8328	
30	Uttarakhand	0	0	325.53	421000	0	NR	204	
31	West Bengal	7201.58	349674	300.12	301845	2870	268475	2042	
	Total	50614.76	2020663	6282	2282254	11540	2630366	27117	

NR: Not reported

*Beneficiaries of the year 2019-20 is received with the proposal of the year 2020-21.

2. Centrally Sponsored Scheme of Post matric Scholarship for SC (as on 12/03/2020)

Sl No.	State/UT	2016-17		2017-18		2018-19		2019-20	
		Fund Released (Rs. in lakh)	No.of beneficiaries	Fund Released (Rs. in lakh)	No.of beneficiaries	Fund Released (Rs. in lakh)	No.of beneficiaries	Fund Released (Rs. in lakh)	No. of Beneficiaries
1	Andhra Pradesh	14398	685102	31742.54	658534	9000	660193	28767	*
2	Assam	1690	38366	0	23874	1500	7606	0	
3	Bihar	4081	0	0	89213	0	96189	0	
4	Chandigarh	0	3000	145.97	2203	797	1086	0	
5	Chhattisgarh	190	90871	3902.02	95565	323	104900	327	
6	Daman & Diu	0	170	0	0	0	0	0	
7	Delhi	473.76	0	0	20100	702	14057	197	
8	Goa	0	108	14.99	280	0	280	0	
9	Gujarat	5244	166582	14339.54	131169	18055	127102	0	
10	Haryana	10735	94377	0	123062	5809	123062	0	
11	Himachal Pradesh	2400	55213	7425	33057	5325	24949	0	
12	Jammu & Kashmir	202	4094	1362.76	11040	0	7159	0	
13	Jharkhand	2071	0	892.95	20177	1723	22629	0	
14	Karnataka	3300	297478	39546.98	322606	2918	302286	12147	
14	Kerala	4267.2	131314	8391	132286	0	146998	120	
16	Madhya Pradesh	3308	323642	23042.54	361268	0	361268	0	
17	Maharashtra	10669	404656	50497.96	540993	143392	426506	0	
18	Manipur	583.31	7310	750.56	6566	754	5516	794	
19	Meghalaya	0	146	0	0	0	0	0	
20	Odisha	19879.8	106668	4747.56	202125	20891	202917	14071	
21	Puducherry	0	0	0	6241	0	6241	0	
22	Punjab	28008.4	309468	11573.21	274730	63131	200553	0	
23	Rajasthan	20056	310639	32922.79	191184	7768	339157	31454	
24	Sikkim	255.5	328	0	361	104	387	104	
25	Tamil Nadu	74324	796206	43448.24	761114	140738	761114	89261	
26	Telangana	33166	278363	14024.24	212706	0	272169	0	
27	Tripura	1904.68	14943	1991.84	14652	2597	16982	3542	
28	Uttar Pradesh	27000	1095469	25420.46	1238139	167288	1274740	65516	
29	Uttarakhand	7301	39864	3969	69504	0	73920	0	
30	West Bengal	4369	607744	21256.91	382795	0	450004	0	
		279876.7	5862121	341409.1	5925544	592815	6029970	246300	

* Beneficiaries of the year 2019-20 is received with the proposal of the year 2020-21.

3. Special Central Assistance to Scheduled Caste Sub Plan (SCA to SCSP)(as on 12/03/2020)

Sl. No	Name of the State/UT	Central Assistance (Rs in lakh)				Beneficiaries covered			
		2016-17	2017-18	2018-19	2019-20	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	2824.96	3377.00	5253.17	5524.92	5604	3417	NR	*
2	Assam	607.93	1413.00	0.00	0.00	NR	NR	NR	
3	Bihar	3886.91	0.00	600.00	0.00	Nil	Nil	Nil	
4	Chhattisgarh	1699.20	6807.00	2148.00	1553.50	2787	2744	567	
5	Gujarat	1756.05	0.00	0.00	0.00	NR	NR	NR	
6	Goa	0.00	0.00	0.00	0.00	NR	NR	NR	
7	Haryana	1752.26	1117.00	1534.00	0.00	NR	4894	NR	
8	Himachal Pradesh	607.95	1300.00	962.00	2500.00	1403	2065	2014	
9	Jammu & Kashmir	307.48	407.00	371.00	0.00	NR	NR	NR	
10	Jharkhand	1099.54	845.00	2243.00	1780.00	8752	779	NR	
11	Karnataka	3197.29	8189.00	6355.44	0.00	6278	NR	NR	
12	Kerala	550.73	1452.00	1137.00	1210.97	2408	NR	NR	
13	Madhya Pradesh	7880.06	4759.00	9178.00	16097.00	4978	7245	5360	
14	Maharashtra	4234.14	0.00	0.00	7650.86	2322	NR	NR	
15	Manipur	26.50	0.00	90.00	489.25	NR	NR	NR	
16	Odisha	2404.72	5070.00	5267.00	0.00	NR	NR	NR	
17	Punjab	5239.94	0.00	0.00	0.00	5033	6130	5341	
18	Rajasthan	1441.22	5683.00	6498.00	0.00	1121	3600	4000	
19	Sikkim	47.76	150.00	165.00	419.14	NR	NR	NR	
20	Tamil Nadu	17846.23	5772.00	7407.47	19667.00	11533	11533	2505	
21	Telangana*	3687.79	4168.00	3287.00	2613.77	571	NR	NR	
22	Tripura	905.62	2348.00	1470.00	0.00	735	2130	NR	
23	Uttar Pradesh	9201.40	11701.00	25263.14	27451.77	40645	NR	18506	
24	Uttarakhand	0.00	0.00	0.00	0.00	1503	980	1242	
25	West Bengal	8386.44	8580.00	10448.78	16485.00	15500	15325	18200	
26	Chandigarh	200.00	47.00	47.00	0.00	174	94	216	
27	Delhi	0.00	0.00	0.00	235.00	NR	NR	NR	
28	Puducherry	0.00	0.00	0.00	0.00	NR	NR	NR	
	Total	79792.12	73185	89725	103678.18	102595	60157	57951	

NR: Not Reported

*Beneficiaries of the year 2019-20 is received with the proposal of the year 2020-21

4 (i) Babu Jagjivan Ram Chhatrawas Yojana for Girls (as on 12/03/2020)

Sl.No.	States/UTs	Number of beneficiaries				Fund released (Rs. Lakh)			
		2016-17	2017-18	2018-19	2019-20	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	0	0	84	0	0	0	126	0
2	Assam	0	450	200	0	0	718.44	622.0232	0
3	Bihar	0	0	0	0	0	0	0	0
4	Chhattisgarh	0	0	0	0	0	0	0	0
5	Gujarat	0	0	0	0	0	0	0	761.583
6	Haryana	0	0	0	0	244.17	404.89	0	0
7	Himachal Pradesh	0	0	0	0	0	0	0	2.5
8	Jammu&Kashmir	0	50	0	0	0	160.41	0	0
9	Jharkhand	0	0	0	0	0	0	0	0
10	Karnataka	0	0	100	0	0	0	150	0
11	Kerala	0	100	0	0	0	300	0	0
12	MadhyaPradesh	500	800	0	0	352.34	3547.66	0	100
13	Maharashtra	0	0	0	0	90	103.05	101.25	0
14	Manipur	0	0	0	0	271.55	628.37	149	1.62
15	Meghalaya	0	0	0	0	0	0	0	0
16	Mizoram	0	0	0	0	0	0	0	0
17	Nagaland	0	0	0	150	0	0	0	262.5
18	Orissa	200	100	0	0	653.73	283.73	0	0
19	Punjab	100	100	270	0	571.78	273.88	399	0
20	Rajasthan	0	0	0	0	2.5	81.46	0	0
21	Sikkim	0	0	100	0	0	0	175	0
22	Tamil Nadu	0	100	0	0	0	300	0	0
23	Telangana	0	0	0	0	0	0	288.8	0
24	Tripura	150	0	0	0	157.5	157.5	0	2
25	Uttar Pradesh	0	0	0	0	0	6959.390	0	0
26	Uttarakhand	0	0	0	0	0	0	0	0
27	West Bengal	200	0	0	0	666.41	41.25	0	0
28	Chandigarh	0	0	0	0	0	0	0	0
29	Delhi	0	0	0	0	0	0	0	0
30	Puducherry	0	0	200	0	0	0	300	0
	TOTAL	1150	1700	954	150	3009.98	7000.6	2311.07	1130.203

4. (ii) Babu Jagjivan Ram Chhatrawas Yojana for Boys (as on 12/03/2020)

S.No.	States/UTs	Number of beneficiaries				Fund released (Rs. Lakh)			
		2016-17	2017-18	2018-19	2019-20	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	0	0	0	0	0	0	0	0
2	Assam	0	0	600	0	0	0	324.18	0
3	Bihar	0	0	0	0	0	0	0	0
4	Chhattisgarh	0	0	0	0	0	0	0	0
5	Gujarat	0	0	0	0	0	0	0	123.18
6	Haryana	0	0	0	0	0	0	0	0
7	Himachal Pradesh	0	0	0	0	60	0	0	2.5
8	Jammu & Kashmir	0	0	50	0	0	0	40.62	0
9	Jharkhand	0	0	0	0	0	0	0	0
10	Karnataka	0	0	100	0	0	0	135	0
11	Kerala	0	0	0	100	0	0	0	114.52
12	Madhya Pradesh	500	0	250	0	240	240	412.5	120
13	Maharashtra	0	0	0	0	65.79	67.5	0	0
14	Manipur	0	0	0	0	0	0	118	0
15	Meghalaya	0	0	0	0	0	0	0	0
16	Mizoram	0	0	0	0	0	0	0	0
17	Nagaland	0	0	0	0	0	0	0	0
18	Orissa	100	0	0	0	50	0	188.4	0
19	Punjab	100	0	0	0	71.71	26.84	23.4	0
20	Rajasthan	0	0	0	0	2.5	45	0	0
21	Sikkim	0	0	0	0	0	0	0	0
22	Tamil Nadu	0	100	0	0	0	110.66	0	137.93
23	Tripura	0	0	0	0	0	0	0	0
24	Uttar Pradesh	0	0	0	0	0	0	0	0
25	Uttarakhand	0	0	0	0	0	0	0	0
26	West Bengal	0	0	0	0	0	0	0	0
27	Chandigarh	0	0	0	0	0	0	0	0
28	Delhi	0	0	0	0	0	0	0	0
29	Puducherry	0	0	0	0	0	0	102.5	0
	TOTAL	700	100	1000	100	490	490	1344.6	498.13

5.Pradhan Mantri Adarsh Gram Yojana: The Pradhan Mantri Adarsh gram Yojana (PMAGY) is not a beneficiary oriented Scheme. The details of fund allocated and released up to 12.03.2020 is given below:

Sl. No.	Name of the State	Central Assistance released (Rs. in Cr.)			
		2016-17	2017-18	2018-19	2019-20
1.	Andhra Pradesh	0.77	-	--	18.726
2.	Assam	15.75	-	28.502	9.046
3.	Bihar	-	-	30.928	34.208
4.	Chhattisgarh	20.75	3.75	6.032	45.523
5.	Gujarat	-	-	2.60	-
6.	Haryana	1.32	-	--	6.336
7.	Himachal Pradesh	-	-	9.36	34.916
8.	Jharkhand	-	-	5.20	15.148
9.	Jammu and Kashmir	-	-	7.384	20.52
10.	Kerala	-	-	0.104	0.108
11.	Karnataka	2.11	-	13.00	52.754
12.	Manipur	-	-	1.248	0.432
13.	Meghalaya	-	-	0.416	-
14.	Madhya Pradesh	3.15	10.50	--	118.465
15.	Maharashtra	-	-	15.076	6.696
16.	Odisha	15.75	-	--	26.626
17.	Punjab	1.32	16.10	16.74	20.358
18.	Puducherry	-	-	1.04	-
19.	Rajasthan	-	-	--	103.79
20.	Tripura	-	-	0.52	3.02
21.	Tamil Nadu	-	-	14.98	22.248
22.	Telangana	0.66	-	--	2.16
23.	Uttarakhand	-	-	12.896	7.56
24.	Uttar Pradesh	1.10	8.65	1.85	164.3035
Total		62.68	39.00	167.876	712.9435

6. State/UT wise Central Assistance released and beneficiaries covered under the Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, during last three years and this year up to 12.03.2020:

(Rs. in lakhs)

Sl. No.	Name of State/UT	Central Assistance released				Beneficiaries			
		2016-17	2017-18	2018-19	2019-20	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	1892.73	2609.01	3700.84	4814.337	6629	6629	12295	12295
2	Assam	Nil	6	Nil	0	0	0	0	0
3	Bihar	728.01	1506.67	1220	1220	2342	2342	3266	3500
4	Chhattisgarh	274.97	507.12	Nil	1696.4	634	1088	1064	1170
5	Goa	13.8	7.45	40	4	12	20	6	40
6	Gujarat	1438.41	3010.755	1072.24	3981.16	2737	2845	2452	3250
7	Haryana	458.55	753.625	1041.419	1214.61	952	1234	2156	0
8	Himachal Pradesh	281.74	42.485	Nil	477.005	422	574	529	300
9	Jharkhand	84.53	183.702	316.565	266	117	595	556	1000
10	Karnataka	2933.46	2864.77	6020.75	6867.25	4057	6630	7711	9500
11	Kerala	0	1105.46	Nil	2746.075	1838	2691	3377	2645
12	Madhya Pradesh	4207	6819.965	7224.67	7900.325	6864	9492	7076	11005
13	Maharashtra	1600	2547.47	416.553	6194.752	4574	7574	5546	3710
14	Odisha	1050.25	1124.435	1356.25	3206.305	4322	2471	3738	3434
15	Punjab	265	100	Nil	0	500	1000	0	0
16	Rajasthan	1400	3070.695	1820.26	1060	2013	3986	4092	3500
17	Sikkim	17	21	25	25	80	100	100	100
18	Tamil du	1724.77	1921.235	2525.015	1833.05	3465	3413	3660	4080
19	Telangana	1147.86	1373.445	2306.275	1993.88	2219	1648	5744	6339
20	Tripura	0	14.75	22.957	39.14	0	2	1	10
21	Uttar Pradesh	2214.9	5100.471	10813.12	14136.05	11414	16573	16531	17120
22	Uttarakhand	13.02	76.4875	144.28	102.8675	5	125	142	225
23	West Bengal	300	409	256.041	897.6056	1468	817	679	1120
24	Chandigarh	10	10	50	75	20	20	20	34
25	NCT of Delhi	25	0	48	16	21	25	22	8
26	Puducherry	175	400	152	184	72	36	180	206
	Total	22256	35586	40572.23	60950.81	56777	71930	80943	84591

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7. Centrally Sponsored Scheme of Pre-Matric Scholarship to the Children of those engaged in occupations involving cleaning and prone to health hazards

Sl. No.	State/ UT	Number of Beneficiaries				Fund Released during 2019-20 up to 12.03.2020 in Rs. cr.
		2016-17	2017-18	2018-19	2019-20	
1.	Gujarat	NR	NR	NR		3.00
2.	Himachal Pradesh	NR	2265	1761	*	0
3.	Maharashtra	94295	NR	NR		0
4.	Mizoram	440	NR	NR		0
5.	Sikkim	NR	NR	75		0
	TOTAL	94735	2265	1836		3.00

NR: Not reported

*Beneficiaries of the year 2019-20 is received with the proposal of the year 2020-21

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8. Pre-matric Scholarship for OBCs

(Rs. In Lakh)

Sl.No	States/ UTs	2016-17			2017-18			2018-19			2019-20	
		Notional Allocation	Funds Released	No. of Beneficiaries	Notional Allocation	Funds Released	No. of Beneficiaries	Notional Allocation	Funds Released	No. of Beneficiaries	Notional Allocation	Funds Released
1	Andhra Pradesh	536.00	681.87	0.49	536.00	402.00	0.58	890.00	890.00	0.64	841.00	841.00
2	Bihar	1134.00	850.50	101.44	1134.00	1782.00	\$	1875.00			1778.00	
3	Chhattisgarh	279.00	0.00	0	279.00	0.00	9.53	460.00	460.00		437.00	
4	Goa	16.00	20.46	0.10	16.00	173.00	0.10	30.00	30.00	0.06	26.00	19.50
5	Gujarat	660.00	765.88	1.09	660.00	942.00	0.68	1090.00	1090.00	0.97	1034.00	800.00
6	Haryana	277.00	342.82	0.38	277.00	126.13	\$	460.00	190.00		435.00	190.00
7	Himachal Pradesh	75.00	0.00	0	75.00	0.00	0.00	125.00			118.00	
8	Jammu & Kashmir	137.00	75.74	0.51	137.00	0.00	0.00	225.00			214.00	
9	Jharkhand	360.00	458.04	16.85	360.00	514.00	11.45	595.00	595.00	0.54	565.00	565.00
10	Karnataka	667.00	848.52	16.24	667.00	952.00	18.92	1105.00	1105.00	13.33	1046.00	1046.00
11	Kerala	365.00	464.23	3.06	365.00	521.00	4.79	605.00	453.75	1.80	572.00	572.00
12	Madhya Pradesh	793.00	1008.69	\$	793.00	0.00	0.00	1310.00			1243.00	
13	Maharashtra	1228.00	1217.92	\$	1228.00	921.00	\$	2030.00			1925.00	
14	Odisha	458.00	426.75	1.00	458.00	395.00	0.10	760.00	482.67	1.11	717.00	717.00
15	Punjab	303.00	385.29	\$	303.00	0.00	0.00	500.00	198.00	2.54	474.00	474.00
16	Rajasthan	749.00	575.32	4.27	749.00	1247.00	\$	1240.00	930.00	3.25	1175.00	881.25
17	Tamil Nadu	787.00	977.49	1.27	787.00	590.25	\$	1305.00			1235.00	1235.00
18	Telangana	389.00	0.00	0	389.00	0.00	0.00	640.00			610.00	
19	Uttar Pradesh	2180.00	2772.99	0.93	2180.00	3112.00	1.03	3605.00	3605.00	2.57	3418.00	3418.00
20	Uttarakhand	110.00	0.00	0	110.00	0.00	0.00	180.00			173.00	
21	West Bengal	997.00	747.75	3.67	997.00	879.84	2.95	1650.00	1650.00	5.36	1564.00	1564.00
22	Assam	1228.00	58.93	\$	1228.00	0.00	0.10	1900.00			1801.00	
23	Manipur	106.00	0.00	0	106.00	0.00	0.00	160.00			156.00	
24	Sikkim	24.00	12.60	0.03	24.00	2.50	0.01	40.00	4.49	0.01	35.00	7.31
25	Tripura	142.00	142.00	0.68	142.00	142.00	0.59	220.00	300.00	0.60	208.00	350.00
26	A & N Island	11.00	0.00	0	11.00	36.00	\$	10.00	9.23	0.01	11.00	
27	Chandigarh	61.00	1.97	0.01	61.00	2.98	0.01	60.00	10.05		61.00	10.00
28	D & N Haveli	17.00	0.00	0	17.00	1.02	\$	20.00	0.90		17.00	0.795
29	Daman & Diu	11.00	0.00	0	11.00	60.00	\$	10.00	79.82		11.00	74.145
30	Delhi	93.00	54.76	\$	93.00	0.00	0.00	90.00	58.75	0.10	93.00	183.00
31	Puducherry	7.00	23.00	0.03	7.00	21.00	\$	10.00	41.25	0.03	7.00	41.25
	Total	14200.00	12913.52	152.05	14200.00	12822.72	50.84	23200.00	12183.91	32.92	22000.00	12989.25

Note: Beneficiaries figured for 2019-20 are awaited from States

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9. Post-matric Scholarship for OBCs

(Rs. and Beneficiaries in Lakh)

Sl. No.	State/UTs	2016-17			2017-18			2018-19			2019-20	
		Notional Allocation	Amount released	No. of Beneficiaries	Notional Allocation	Amount released	No. of Beneficiaries	Notional Allocation	Amount released	No. of Beneficiaries	Notional Allocation	Amount released
1	Andhra Pradesh	3404.00	3709.10	7.34	3404.00	4399.11	8.64	4183.00	4121.81	8.16	5159.00	7048.00
2	Bihar	7196.00	5397.00	1.74	7196.00	0.00	2.56	8843.00	8842.71		10906.00	0.00
3	Chhattisgarh	1766.00	0.00	0.00	1766.00	2282.26	2.85	2172.00	2172.00		2679.00	0.00
4	Goa	104.00	113.32	0.03	104.00	132.53	0.06	128.00	297.05	0.06	158.00	216.00
5	Gujarat	4187.00	4562.28	0.93	4187.00	5335.74	1.59	5145.00	5145.00	2.06	6346.00	8670.00
6	Haryana	1761.00	0.00		1761.00	0.00	0.27	2164.00	1235.46		2669.00	0.00
7	Himachal Pradesh	478.00	520.84	0.12	478.00	609.15	0.10	588.00	588.00		725.00	543.75
8	Jammu & Kashmir	867.00	944.71	0.09	867.00	650.25	0.07	1065.00	801.10		1313.00	0.00
9	Jharkhand	2288.00	2493.08	1.21	2288.00	2956.86	1.35	2811.00	2811.00	0.30	3467.00	4736.00
10	Karnataka	4236.00	4615.67	16.40	4236.00	5474.32	5.99	5205.00	5205.00	8.38	6420.00	8771.00
11	Kerala	2315.00	2327.19	1.66	2315.00	2950.14	1.55	2845.00	2845.00	1.30	3509.00	4794.00
12	Madhya Pradesh	5033.00	5484.11	0.90	5033.00	6504.32	0.13	6185.00	6185.00	0.18	7628.00	10421.00
13	Maharashtra	7792.00	8490.40	0.83	7792.00	5844.00	0.60	9575.00	9575.00		11810.00	16135.00
14	Odisha	2905.00	2855.75	1.58	2905.00	2178.75	1.80	3570.00	3534.81	1.38	4402.00	6014.00
15	Punjab	1920.00	2092.10	\$	1920.00	1440.00		2360.00	0.00		2910.00	0.00
16	Rajasthan	4756.00	5182.28	0.46	4756.00	5663.47	0.67	5844.00	5782.49		7208.00	6358.16
17	Tamil Nadu	4998.00	5445.97	1.36	4998.00	4550.00	1.36	6142.00	6142.00	1.69	7575.00	10349.00
18	Telangana	2468.00	2689.21	\$	2468.00	1851.00		3033.00	0.00		3740.00	5109.00
19	Uttar Pradesh	13837.00	15077.22	2.09	13837.00	17882.03	6.10	17004.00	20450.66	5.49	20972.00	20972.00
20	Uttarakhand	700.00	737.74	0.04	700.00	525.00	0.14	860.00	269.46		1061.00	0.00
21	West Bengal	6329.00	6602.03	2.33	6329.00	8179.08	3.06	7778.00	6702.51	3.07	9593.00	7638.89
22	Andaman & Nicobar	11.00	0.00	0.00	11.00	14.66	0.01	11.00	11.00	0.01	33.50	0.00
23	Dadra & Nagar Haveli	17.00	0.00	0.00	17.00	0.00		17.00	0.00		50.00	0.00
24	Daman & Diu	11.00	7.13	\$	11.00	0.00	0.02	11.00	28.00		33.50	29.73
25	Chandigarh	61.00	92.87	0.00	61.00	85.34	0.00	61.00	61.00	0.00	183.00	137.25
26	Delhi	187.00	187.00	0.00	187.00	100.00	0.00	187.00	154.00	0.01	933.00	289.53
27	Puducherry	13.00	12.99	0.01	13.00	31.99	0.02	13.00	32.00	0.02	67.00	138.27
28	Assam	7255.00	5026.84	0.41	7255.00	0.00	0.48	9991.00	3634.92		11833.00	0.00
29	Manipur	628.00	471.00	0.09	628.00	622.37	0.10	864.00	653.31		1024.00	1467.88
30	Tripura	837.00	1950.00	0.16	837.00	2150.00	0.15	1153.00	2450.00	0.18	1365.00	3000.00
31	Sikkim	140.00	500.00	0.01	140.00	549.98	0.01	192.00	316.10	0.02	228.00	514.00
	Total:	88500.00	87587.83	39.79	88500.00	82962.35	39.68	110000.00	100046.39	32.31	136000.00	123352.46

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Note: Beneficiaries figured for 2019-20 are awaited from States

10. Construction of Hostels for OBC Boys and Girls

(Rs. in Lakh)

Sl. No.	State/UTs	2016-17			2017-18			2018-19			2019-20		
		Physical Achievement		Financial Achievement	Physical Achievement		Financial Achievement	Physical Achievement		Financial Achievement	Physical Achievement		Financial Achievement
		No of Hostels	No of Seats		No of Hostels	No of Seats		No of Hostels	No of Seats		No of Hostels	No of Seats	
1	Andhra Pradesh	3	300	405.00	0	0	0.00	0	0	0.00	0	1000	0.00
2	Jammu & Kashmir	2	419	502.72	0	0	536.64	0	0	0.00	0	0	0.00
3	Madhya Pradesh	4	800	497.69	2	200	1434.22	0	0	342.23	0	0	0
4	Odisha	0	0	0.00	0	0	0.00	0	0	0.00	0	0	0.00
5	Tamil Nadu	0	0	0.00	0	0	205.39	0	0	0.00	12	1000	1057.00
6	Uttar Pradesh	3	300	140.22	0	0	273.75	0	0	84.13	0	0	0
7	West Bengal	1	100	413.40	0	0	0.00	0	0	259.60	0	0	0.00
8	Manipur	4	400	675.97	0	0	141.75	4	400	1197.00	0	0	0.00
9	Tripura	0	0	0.00	0	0		0	0	0.00	0	0	0.00
10	Sikkim	2	200	315.00	0	0	608.00	0	0	283.50	0	0	0.00
11	Central Universities	2	200	1050.00	3	400	1050.00	5	500	1438.75	2	100	253.00
	Total	21	2719	4000.00	5	600	4249.75	9	900	3605.21	14	1100	1310.00

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**Statement referred to in part (a) and (b) of the reply to the Lok Sabha Unstarred
Question No. 3887 for 17.03.2020**

- 1. Central Sector Scholarship of Top Class Education for SC Students:** Fund allocated, Released and number of beneficiaries during last three years and current year (up to 12.03.2020)

(Rs. In crore)

Year	Fund Allocated	Expenditure	Total Number of beneficiaries
2016-17	21.00	28.50	2033
2017-18	35.00	33.94	1883
2018-19	35.00	25.48	1385
2019-20	40.50	28.66	890 (Approx)

- 2. Free Coaching Scheme for SC and OBC Students:** Fund allocated, Released and number of beneficiaries during last three years and current year (up to 12.03.2020)

(Rs in crore)

Year	Fund Allocated	Expenditure	Total Number of beneficiaries
2016-17	25.00	1.50	250
2017-18	25.00	19.84	2247
2018-19	30.00	14.87	1296
2019-20	30.00	9.64	1245

- 3. National Fellowship Scheme for SC Students:** Fund allocated, Released and number of beneficiaries during last three years and current year (up to 12.03.2020)

(Rs in crore)

Year	Fund Allocated	Expenditure	Total Number of beneficiaries (fresh students)
2016-17	200.00	196.00	2000
2017-18	230.00	225.40	2000
2018-19	300.00	240.00	2000
2019-20	360.00	246.66	2000

- 4. National Overseas Scholarship:** Fund allocated, Released and number of beneficiaries during last three years and current year (up to 12.03.2020)

(Rs. In crore):

Year	Fund Allocated	Expenditure	Total Number of beneficiaries
2016-17	15.00	14.02	108
2017-18	15.00	3.13*	183
2018-19	15.00	5.97*	100
2019-20	20.00	25.68	92

* Due to implementation of PFMS booking of expenditure was less during 2017-18 and 2018-19.

- 5. Assistance to State Scheduled Castes Development Corporations (SCDSs)**

(Rs in Crore)

Year	Fund Allocated	Expenditure	Beneficiaries covered
2016-17	20.00	20.00	124723
2017-18	20.00	20.00	117766
2018-19	20.00	20.00	72641
2019-20	30.00	19.60	Not Available

6. Venture capital fund for scheduled castes (VCF-SC)

(Rs in crore)

Year	Fund Allocated	Expenditure	Beneficiaries covered
2016-17	40.00	40.00	18
2017-18	40.00	40.00	18
2018-19	10.00	10.00	11
2019-20 (up to 31/12/2019)	60.00	51.00	15

7. Credit Enhancement Guarantee Scheme for Scheduled Castes

(Rs in crore)

Year	Fund Allocated	Expenditure	Beneficiaries covered
2016-17	0.01	0.01	2
2017-18	0.01	0.01	1
2018-19	0.01	0.01	2
2019-20	0.01	0	2

8. Grants-in-aid for Voluntary Organizations (VOs)

(Rs in crore)

Year	Fund Allocated	Expenditure
2016-17	70.00	31.46
2017-18	70.00	70.00
2018-19	50.00	36.08
2019-20	70.00	28.84(as on 20/12/2019)

9. National Scheduled Castes Finance and Development Corporation (NSFDC)

(Rs in crore)

Year	Fund Allocated	Expenditure	Beneficiaries covered
2016-17	138.00	138.00	99113
2017-18	128.21	128.21	125428
2018-19	137.39	137.39	100520
2019-20	180.00	14.60	90194

10. National Fellowship for OBCs

(Rs. in Crore)

Year	BE/RE	Financial	Physical
2016-17	27.00/27.00	27.00	900
2017-18	40.00/40.00	20.00	1200
2018-19	110.00/30.00	30.00	2200
2019-20	70.00	52.50	-

11. Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs

(Rs. in Crore)

Year	BE/RE	Released For (OBC/EBC)	No. of beneficiaries of EBC/Claimed settled (in no.)
2016-17	2.00/3.00	2.90	347
2017-18	4.30/4.30	19.87	555
2018-19	10.00/10.00	10.00	903
2019-20	15.00/26.09	15.00	588

12. Assistance for Skill Development of OBCs/DNTs/EBCs

(Rs. in Crore)

Year	BE/RE	Financial	Physical
2016-17	4.00/9.00	8.99	19248
2017-18	10.00/10.00	15.00	52073
2018-19	30.00/30.00	40.00	-
2019-20	30.00	15.00	